

OPEN COURT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

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Allahabad : Dated this 28th October, 1999

Original Application No.943 of 1998

District : BALLIA

CORAM :-

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiq Uddin, J.M.

Kaushal Kumar Singh,
son of Sri Sheo Narain Singh,
Resident of Village Gaighat,
Post Office Rudrapur,
District Ballia.

(Sri RN Ojha, Advocate)

. . . . Applicant

V ersus

1. Union of India through secretary (Post)
Ministry of Communication, Lak Bhawan,
Sansad Marg, New Delhi.
2. Superintendent of Post Offices,
Ballia.
3. District Employment Officer,
Ballia.

(Sri Amit Sthalekar, / Sri KP Singh, Advocates)

. . . . Respondents

ORDER (Oral)

By Hon'ble Mr. S. Dayal, A.M.

This application has been filed for a direction to the respondents to consider the candidature of the applicant for the post of ELBPM Rudrapur, Ballia.

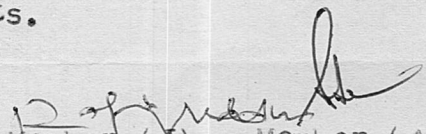
2. The facts mentioned by the applicant are that the vacancy for the post of ELBPM Rudrapur arose and the respondent no.2 initiated recruitment process for sponsoring the names of suitable candidates. The

last date for the receipt of application from the candidates was ^h27-8-1998. The applicant after coming to know of this directly applied for considering him for the post through an application addressed to the District Magistrate Ballia and the Superintendent of Post Offices, Ballia. The applicant also claims that he submitted an application to the office of respondent no.2 within time.

3. That a direction of this Court to the respondent was to consider the name of the applicant alongwith other candidates. The respondents were further precluded from declaring the results.

4. The respondents appear^e to have forwarded the application of the applicant to Sub Divisional Inspector (Post) for scrutiny and verification. It has also been mentioned that the application has been considered but at what stage is not ^{very} clear. ~~to the respondents~~ If the respondents have considered the applicant alongwith the other candidates sponsored by the Employment Exchange for selection to the Post of ELBPM by the Superintendent of Post Offices, we permit the results to be declared ^{& and} ~~of~~ the candidates [&] who may have been selected as a result to be appointed.

5. The interim order thus stands vacated. There shall be no order as to costs.


Member (J) Member (A)

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